

**Explanation on behalf of CPCB regarding delay in filing the committee report Original Application No. 67 (2022) “Ram Dass Vs. State of Rajasthan & Ors.”**

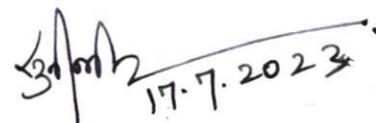
In compliance of Hon'ble NGT order dated 17.3.2023 in OA 67 of 2022, Central Pollution Control Board submits that the following actions have been taken:

Chronology of events:

<b>Date</b>	<b>Action taken</b>	<b>Enclosures</b>
20.3.2023	CPCB, Regional Directorate, Bhopal initiated the process for constituting the Committee with the approval of competent authority	Copy of the e-file noting is at <b>Annexure-I</b>
28.03.2023 to 31.03.2023	Various correspondence were made with the Expert Members of NIT-Jaipur, NEERI, Delhi & Nagpur, CPCB, Regional Directorate, Chandigarh & Head Office and Rajasthan State Pollution Control Board (RSPCB) for the nomination of officials.	Copy of communications enclosed as <b>Annexure-II</b>
03.04.2023	Nomination received from MNIT, Jaipur and NEERI, Nagpur	Copy enclosed as <b>Annexure-III.</b>
06.04.2023	CPCB nominated Sh. Sunil Kr. Meena & Sh. Vinay Prabhakar, CPCB, Delhi after the approval of Competent authority	Copy enclosed as <b>Annexure-IV.</b>
17.04.2023	Nomination received from Rajasthan State Pollution Control Board	Copy enclosed as <b>Annexure-V.</b>
18.04.2023	Committee Office Order issued by CPCB with the ToR	Copy enclosed as <b>Annexure-VI.</b>
24.4.2023	As per the CPCB letter the another committee member was identify in place of Sh Vinay Prabhakar, who was approved as special Invitee.	Copy enclosed as <b>Annexure-VII.</b>
24.04.2023	The in-Principal approval was provided by Dr Neeraj Jain, CBRI as to join committee as an expert.  The revised office order regarding constitution of Expert Committee was issued	Copy enclosed as <b>Annexure-VIII.</b>

26.04.2023	<p>The committee held its 1<sup>st</sup> meeting and discussed &amp; planned on</p> <ul style="list-style-type: none"> <li>- Brick kiln survey</li> <li>- CAAQMS data</li> <li>- Study of IIT Kanpur on the impact of Brick kilns on Air Quality in NCR region</li> <li>- Earlier studies on brick kilns carried out in Dholpur, Sriganganagar of Rajasthan state</li> </ul>	Copy enclosed as <b>Annexure-IX.</b>
17.5.2023	<p>The committee held its 2<sup>nd</sup> meeting and discussed on the field survey outcome, dispersion modelling, Soil sampling &amp; pending information's related to Air Quality data, brick kiln survey &amp; others</p>	Copy enclosed as <b>Annexure-X.</b>
9.6.2023	<p>CPCB vide its letter dated 9<sup>th</sup> June 2023 seek the suggestions from the representatives of different brick kiln associations of Sikar, Alwar, Bikaner, Sriganganagar, Bharatpur, Jaipur of Rajasthan state. Suggestions were sought on the use of PNG or any alternative fuel, difficulties in conversion of kilns from FCBTK to Zig-zag technology, use of ash in brick manufacturing and operation of kilns for fixed durations.</p> <p>The representation received from 5 associations representatives of Bharatpur, Jaipur, Sriganganagar districts received lastly on 3.7.2023</p>	Copy enclosed as <b>Annexure-XI</b>
9 <sup>th</sup> to 10 <sup>th</sup> June 2023	<p>To study the impact of brick kilns operation on loss/degradation of top soil, total 16 soil samples were collected from 03 districts viz. Sriganganagar, Churu &amp; Ajmer from agricultural land &amp; mined out area to assess the soil quality for total 10 parameters viz. pH, EC, Organic Carbon, N, P, K, Fe, Mn, Zn &amp; Cu.</p> <p>The samples were sent to ICAR-Indian Institute of Soil Science,</p>	Copy enclosed as <b>Annexure-XII</b>

	Bhopal on 19.6.2023 for required analysis. The report is pending.	
4.7.2023	The month-wise air quality data of 10 CAAQMS stations installed by RSPCB were received	Copy enclosed as <b>Annexure-XIII</b>
5.7.2023	The pending GPS location of brick kiln survey were received from RSPCB	Copy enclosed as <b>Annexure-XIV</b>

 17.7.2023

**(Sunil Kumar Meena)**

Scientist-D  
CPCB, Bhopal

**Note # 43**

30/01/2023 10:34 AM

**SUNIL KUMAR MEENA  
(DIVISIONAL HEAD (LAW))**

**Note # 44**

Kindly refer order dated 17.03.2023 ( page 140-146 ) in the instant matter wherein the Hon'ble Tribunal has directed the CPCB to "constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution. The CPCB may constitute an expert Committee within three weeks which may give its report within six weeks thereafter." ( at page 144 )

Further, " The Committee referred above must include in the report the month wise data of SAAQMS with respect to PM concentration for the year 2021-2022, district wise with regard to PM 2.5 and PM 10 in addition to the report on i) Impact of brick kilns operation on loss/degradation of top soil, ii) study involving Carrying Capacity Assessment of brick kilns with adequate samples in terms of number of brick kilns and days for which monitoring be conducted, iii) Evaluation of the performance of brick kilns against the background concentration and carrying capacity of the area and iv) Impact on Brick Kilns operation on ambient air in categorized different districts of State of Rajasthan." ( at page 145 )

Report of the CPCB on the above analysis may be filed before the next date of hearing.

The next date of hearing in the matter is 02.05.2023

Submitted for information, please

20/03/2023 2:59 PM

**HITESH KHICHI  
(LEGAL ASSISTANT)**

**Note # 45**

In compliance of the Hon'ble NGT order dated 17.3.2023, expert members were contacted to accept the request to extend their support in expert member in the committee.

Experts of NEERI Nagpur/Delhi, NIT Jaipur, CPCB RD Chandigarh and CBRI were contacted. Out of them only expert from NEERI, CBRI confirmed.

As the matter is related to Brick Kilns, their operation viability on PNG, carrying capacity, impact on top soil etc. And as IPC-V division has earlier executed similar works in other NGT matters.

Considering the expertise & knowledge available at IPC-V division, one member from division is required in this committee.

Put up for forwarding to competent authority for nomination of officer of IPC-V in compliance of the NGT order please.

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30/03/2023 4:53 PM

SUNIL KUMAR MEENA  
(DIVISIONAL HEAD (LAW))

Note # 46

Please refer note#44 &45 .

Kindly nominate one official from IPC-V division as a member of the committee for compliance of Hon'ble NGT order dated 17.03.2023 in OA No.67/2023(CZ) in the matter of Ram Das Vs State of Rajasthan & Ors.( kindly see page no.140-146, para 9). CPCB has to constitute the 5 member expert committee with in 3 weeks and submit the report with in 6 weeks time. RD Bhopal has also sent request letters to NEERI , NIT Jaipur, CBRI Delhi and RSPCB Jaipur for nominating concern officials for this committee and confirmation received only from NEERI & CBRI. Therefore, MS may kindly nominate one official from IPC-V division who is looking after the brick kilns.

30/03/2023 6:49 PM

P JAGAN  
(REGIONAL DIRECTOR (BHOPAL))

Note # 47

31/03/2023 6:53 PM

PRASHANT GARGAVA  
(MEMBER SECRETARY)

Note # 48

Please discuss.

03/04/2023 11:24 AM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

Note # 49

Page: 15

With reference to the Note # 46, it is submitted that Hon'ble NGT (CZ) vide order dated 17.03.2023 in OA No. 67/2023(CZ) has directed the following:

(i) CPCB to "constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. **It will be open to CPCB to nominate in-house or other Experts.**

(ii) CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution.

(iii) CPCB may constitute an expert Committee within 03 weeks which may give its report within 06 weeks thereafter."

In compliance of the aforesaid order of Hon'ble NGT (CZ), it is submitted that RD, Bhopal has already been sought nomination from NEERI, NIT Jaipur, CBRI and RSPCB.

Further, it is submitted that Shri Sunil Kumar Meena, Scientist-D, has been nominated member from RD, Bhopal as a member of the Committee. As per the request of RD, Bhopal's letter dated 30.03.2023 to nominate a suitable Official from HQ, placed at Page # 147, Sh. Vinay Kumar, Scientist-C may be nominated, please.

Submitted for kind consideration and approval, please.

05/04/2023 2:59 PM

G. RAMBABU  
(SCIENTIST-D (IPC-IV))

Note # 50

- Note # 44 , 45 and 49 may kindly be seen.
- In compliance of Hon'ble NGT order dated 17.03.2023 in the matter OA No. 67/2023(CZ) ( Ram Das Vs State of Rajasthan & Ors), Shri Suneel Kumar Meena, Sc D from RD (Bhopal) has been nominated as member of the Committee. As desired by RD ( Bhopal), Sh Vinay Prabhakar, Sc C may join the Committee as special invitee to assist the Committee in the matter.
- Submitted for perusal and approval, please.

Page: 16

05/04/2023 3:26 PM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

Note # 51

05/04/2023 6:34 PM

PRASHANT GARGAVA  
(MEMBER SECRETARY)

**Note # 52**

For n/a, please.

06/04/2023 11:34 AM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

**Note # 53**

for finalizing the committee, pls

06/04/2023 2:16 PM

P JAGAN  
(REGIONAL DIRECTOR (BHOPAL))

**Note # 54**

Page: 17

23/04/2023 8:23 PM

SUNIL KUMAR MEENA  
(SCIENTIST-D (TECH))

**Note # 55**

The Minutes of Meeting held virtually on 26.4.2023 in compliance of Hon'ble NGT order dated 17.3.2023 in O.A. 67 of 2023 (CZ) is placed from page no. 163-165.

Submitted for information, please.

10/05/2023 2:57 PM

HITESH KHICHI  
(LEGAL ASSISTANT)

Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

Annexure - II

**From :** Sunil Kr Meena <sunil.cpcb@gov.in> Tue, Mar 28, 2023 11:15 PM  
**Subject :** Re: Request to extend your guidance as expert member in NGT matter related to Bick Kilns  
**To :** Sanjeev Goyal <sk\_goyal@neeri.res.in>

Respected Sir,

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan.

Para 5, 6, 9 & 10 of this order are related to direction. Similar types of directions were also given in previous matters too where CPCB, Delhi has carried out detailed reporting and submitted the same.

Hon'ble NGT also directed CPCB to constitute 05 in-house expert committees or engage experts from outside. In this regard, I had a discussion with Regional Director, Bhopal & also with Sh S K Gupta, DH, IPC-V too. And it was suggested to request your good self to extend support as one of the committee members.

As earlier too in various matters technical guidance was provided by you to CPCB, Bhopal office too and that resulted in quality reports. I request you to please accept the request to be one of the members.

Secondly, members from NIT Jaipur, CPCB, and RSPCB shall be engaged as committee members.

---

**From:** "Sunil Kr Meena" <sunil.cpcb@gov.in>  
**To:** "Sanjeev Goyal" <sk\_goyal@neeri.res.in>  
**Cc:** "Pentani Jagan" <cpcb.bhopal@gov.in>  
**Sent:** Tuesday, March 28, 2023 11:03:39 PM  
**Subject:** Request to extend your guidance as expert member in NGT matter related to Bick Kilns

Respected Sir,

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan. In this regard, as discussed a few days back on this matter, I would like to please extend your technical guidance, please.

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Secondly, members from NIT Jaipur, CPCB, and RSPCB shall be engaged as committee members.

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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**From :** Sunil Kr Meena <sunil.cpcb@gov.in> Tue, Mar 28, 2023 11:03 PM  
**Subject :** Request to extend your guidance as expert member 📎 1 attachment  
in NGT matter related to Bick Kilns  
**To :** Sanjeev Goyal <sk\_goyal@neeri.res.in>  
**Cc :** Pentani Jagan <cpcb.bhopal@gov.in>

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As earlier too in various matters technical guidance was provided by you to CPCB, Bhopal office too and that resulted in quality reports. **I request you to please accept the request to be one of the members.**

Secondly, members from NIT Jaipur, CPCB, and RSPCB shall be engaged as committee members.

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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**17.3.2023**

 383 KB

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Email

Sunil Kr Meena

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**Re: MOST IMPORTANT: Technical Guidance required in NGT matter**

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**From :** Narender Sharma <narendersharma.cpcb@gov.in> Wed, Mar 29, 2023 08:18 AM  
**Subject :** Re: MOST IMPORTANT: Technical Guidance required in NGT matter  
**To :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Cc :** Pentani Jagan <cpcb.bhopal@gov.in>, S.K. Gupta <skg.cpcb@nic.in>, gurnam <gurnamsingh.cpcb@nic.in>

Sir,

With reference to then trailing email, it is submitted that undersigned is looking after J&K, Himachal Pradesh, Ladakh area and remains most of the time in the filed in connection with various NGT matters and VIP reference. **Therefore, participating as one of the members for a matter related to Rajasthan may not be feasible and fruitful.**

IPC-V has been looking after such matters for the last three years addressing the orders of Hon'ble NGT and Hon'ble Supreme Court in the similar matters, without my involvement. Further, various committees have been constituted by IPC-V during last 3 years to address this issue and therefore references of such experts capable to do justice with the assignment in the interest of CPCB are available with IPC-V.

**However, as discussed, I'll always remain available to support you technically in this matter as and when required, despite not being part of Committee, as is being done in other matters, as per directions of the Competent Authority.**

Thanks and regards

Narender

---

**From:** "Sunil Kr Meena" <sunil.cpcb@gov.in>  
**To:** "Narender Sharma" <narendersharma.cpcb@nic.in>  
**Cc:** "Pentani Jagan" <cpcb.bhopal@gov.in>, "S.K. Gupta" <skg.cpcb@nic.in>  
**Sent:** Tuesday, March 28, 2023 10:58:18 PM  
**Subject:** MOST IMPORTANT: Technical Guidance required in NGT matter

Respected Sir,

B.

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan. In this regard, as discussed a few days back on this matter, I would like to please extend your technical guidance, please.

Para 5, 6, 9 & 10 of this order are related to direction. Similar types of directions were also given in previous matters too where CPCB, Delhi has carried out detailed reporting and submitted the same.

I request you to please provide guidance as to how to proceed in this matter & what is already available with CPCB that doesn't require repetition.

Hon'ble NGT also directed CPCB to constitute 05 in-house expert committees or engage experts from outside. In this regard, I had a discussion with Regional Director, Bhopal & also with DH, IPC-V too. And it was suggested to request your good self to extend support as one of the committee members.

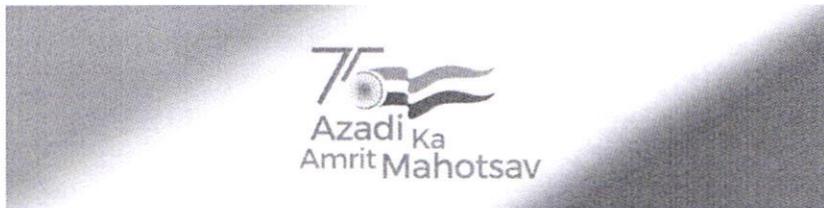
**In this regard, I request you to please accept the request to be one of the members.**

Secondly, members from NIT Jaipur, NEERI Delhi, and RSPCB shall be engaged as committee members.

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
Madhya Pradesh



**From :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Subject :** MOST IMPORTANT: Technical Guidance required in NGT matter  
**To :** Narender Sharma <narendersharma.cpcb@nic.in>  
**Cc :** Pentani Jagan <cpcb.bhopal@gov.in>, S.K. Gupta <skg.cpcb@nic.in>

Tue, Mar 28, 2023 10:58 PM

1 attachment

Respected Sir,

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**In this regard, I request you to please accept the request to be one of the members.**

Secondly, members from NIT Jaipur, NEERI Delhi, and RSPCB shall be engaged as committee members.

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
Madhya Pradesh

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**17.3.2023**  
383 KB

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Email

Sunil Kr Meena

**Request to be expert member in NGT matter related to Brick Kilns**

**From :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Subject :** Request to be expert member in NGT matter related to Brick Kilns

Wed, Mar 29, 2023 04:37 PM

1 attachment

**To :** skhandelwal ce <skhandelwal.ce@mnit.ac.in>

**Cc :** Pentani Jagan <cpcb.bhopal@gov.in>

Respected Sir,

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As earlier too in the NGT matter related to the brick kilns of Sriganganagar, your presence & guidance as a committee member helped a lot to bring quality report before Hon'ble Tribunal. **I request you to please accept the request to be one of the members.**

Secondly, members from NEERI Delhi, CPCB, and RSPCB shall be engaged as committee members.

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board

Regional Directorate, Bhopal  
MadhyaPradesh

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 **17.3.2023 order.pdf**  
383 KB

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**From :** abgupta ce <abgupta.ce@mnit.ac.in>

Wed, Mar 29, 2023 02:35 PM

**Subject :** Re: Request to be expert member in NGT matter  
related to Brick Kilns

**To :** Sunil Kr Meena <sunil.cpcb@gov.in>

I am not in a good health and hence cannot accept your offer. Dr. Sumit Khandelwal of our department has done good work in this area and I suggest his name as a probable replacement. His email address is as follows:

Sumit Khandelwal <[skhandelwal.ce@mnit.ac.in](mailto:skhandelwal.ce@mnit.ac.in)>

Thanks

On Tue, Mar 28, 2023 at 11:15 PM Sunil Kr Meena <[sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in)> wrote:  
Respected Sir,

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As earlier too in the NGT matter related to the brick kilns of Sriganganagar, your presence & guidance as a committee member helped a lot to bring quality report before Hon'ble Tribunal. I request you to please accept the request to be one of the members.

Secondly, members from NEERI Delhi, CPCB, and RSPCB shall be engaged as committee members.

---

**From:** "Sunil Kr Meena" <[sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in)>

**To:** "abgupta ce" <[abgupta.ce@mnit.ac.in](mailto:abgupta.ce@mnit.ac.in)>

**Cc:** "Pentani Jagan" <cpcb.bhopal@gov.in>

**Sent:** Tuesday, March 28, 2023 11:06:59 PM

**Subject:** Request to be expert member in NGT matter related to Brick Kilns

Respected Sir,

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As earlier too in the NGT matter related to the brick kilns of Sriganaganagar, your presence & guidance as a committee member helped a lot to bring quality report before Hon'ble Tribunal. **I request you to please accept the request to be one of the members.**

Secondly, members from NEERI Delhi, CPCB, and RSPCB shall be engaged as committee members.

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

--

A. B. Gupta,  
Professor, Department of Civil Engineering,  
MNIT Jaipur 302017  
B-10, Staff Colony, MNIT Jaipur

Phone: 0141-2713259 (O); 2713159 (R), 9414463066

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**From :** Sunil Kr Meena <sunil.cpcb@gov.in>

Tue, Mar 28, 2023 11:15 PM

**Subject :** Re: Request to be expert member in NGT matter related to Brick Kilns

**To :** abgupta ce <abgupta.ce@mnit.ac.in>

Respected Sir,

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan.

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Secondly, members from NEERI Delhi, CPCB, and RSPCB shall be engaged as committee members.

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**From:** "Sunil Kr Meena" <sunil.cpcb@gov.in>

**To:** "abgupta ce" <abgupta.ce@mnit.ac.in>

**Cc:** "Pentani Jagan" <cpcb.bhopal@gov.in>

**Sent:** Tuesday, March 28, 2023 11:06:59 PM

**Subject:** Request to be expert member in NGT matter related to Brick Kilns

Respected Sir,

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan. In this regard, as discussed a few days back on this matter, I would like to please extend your technical guidance, please.

Para 5, 6, 9 & 10 of this order are related to direction. Similar types of directions were also given in previous matters too where CPCB, Delhi has carried out detailed reporting and submitted the same.

Hon'ble NGT also directed CPCB to constitute 05 in-house expert committees or engage experts from outside. In this regard, I had a discussion with Regional Director, Bhopal & also with Sh S K Gupta, DH, IPC-V too. And it was suggested to request your good self to extend support as one of the committee members.

As earlier too in the NGT matter related to the brick kilns of Sriganganagar, your presence & guidance as a committee member helped a lot to bring quality report before Hon'ble Tribunal. **I request you to please accept the request to be one of the members.**

Secondly, members from NEERI Delhi, CPCB, and RSPCB shall be engaged as committee members.

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

---

**From :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Subject :** Request to be expert member in NGT matter  
related to Brick Kilns

Tue, Mar 28, 2023 11:06 PM

📎 1 attachment

**To :** abgupta ce <abgupta.ce@mnit.ac.in>

**Cc :** Pentani Jagan <cpcb.bhopal@gov.in>

Respected Sir,

Hon'ble National Green Tribunal (CZ) vide its order dated 17.3.2023 in O.A. 67 of 2022 in the matter of Ram Dass Vs State of Rajasthan directed CPCB to submit a report on issues related to Brick kilns special mention to Rajasthan. In this regard, as discussed a few days back on this matter, I would like to please extend your technical guidance, please.

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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— **17.3.2023**  
383 KB

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क्षे.नि.भो./एन.जी.टी. ओ.ए.-67/2022(CZ)/ 2097

दिनांक: 30 मार्च, 2023

प्रति,

श्री एस. के. गुप्ता  
निर्देशक, डिविजनल हेड, IPC-V  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
पूर्वी अर्जुन नगर,  
दिल्ली -110032

विषय: NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors." में नामांकन बाबत।

संदर्भ: ईट भट्टों से संबंधित प्रकरण में माननीय एन. जी. टी. द्वारा पारित आदेश दिनांक 17.03.2023

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान, जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन.जी.टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई, 2023 को तय है। समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाइल नं. 9617007250, ईमेल - sunil.epcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके डिविजन से उपरोक्तानुसार सदस्य को दिनांक 05.04.2023 तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे कि समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

भवदीय

(पी. जगने)  
क्षेत्रीय निदेशक

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि:

1. सदस्य सचिव, के.प्र.नि.बो., दिल्ली
  2. डिविजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
  3. श्री सुनील कुमार मीणा, वैज्ञानिक-घ, क्षे.नि., भोपाल
- की ओर कृपया सूचनार्थ।  
- की ओर समिति के सदस्यों से समन्वय हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

FR

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030



क्षे.नि.भो./एन.जी.टी. ओ.ए.-67/2022(CZ)/2107

दिनांक: 30 मार्च, 2023

प्रति,

डॉ. अतुल नारायण वेद्य  
सीएसआईआर-राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान  
नेहरू मार्ग,  
नागपुर-440020

विषय: NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors." में नामांकन बाबत।

संदर्भ: ईट भट्टों से संबंधित प्रकरण में माननीय एन. जी. टी. द्वारा पारित आदेश दिनांक 17.03.2023

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान, जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन.जी.टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई, 2023 को तय है। समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 05.04.2023 तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे कि समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

भवदीय

(पी. जगन)  
क्षेत्रीय निदेशक

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि:

1. सदस्य सचिव, के.प्र.नि.बो., दिल्ली
  2. श्री एस. के. गुप्ता, निर्देशक, डिविजनल हेड, IPC-V, के.प्र.नि.बो., दिल्ली
  3. डिविजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
  4. श्री सुनील कुमार मीणा, वैज्ञानिक-घ, क्षे.नि., भोपाल
- की ओर कृपया सूचनार्थ।  
- की ओर समिति के सदस्यों से समन्वय हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

PH

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030



क्षेत्रीय निदेशालय (मध्य), भोपाल  
**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

क्षे.नि.भो./एन.जी.टी. ओ.ए.-67/2022(CZ)/ 2112

दिनांक: 30 मार्च, 2023

प्रति,

डॉ. नारायण प्रसाद पाढ़ी,  
निदेशक, एम.एन.आई.टी.  
प्रभा भवन, एम.एन.आई.टी. कैम्पस  
जयपुर-302017

विषय: NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors." में नामांकन बाबत।

संदर्भ: ईट भट्टों से संबन्धित प्रकरण में माननीय एन. जी. टी. द्वारा पारित आदेश दिनांक 17.03.2023

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान, जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन.जी.टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई, 2023 को तय है। समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 05.04.2023 तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे कि समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

भवदीय

(पी. जगन)  
क्षेत्रीय निदेशक

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि:

1. सदस्य सचिव, के.प्र.नि.बो., दिल्ली
  2. श्री एस. के. गुप्ता, निर्देशक, डिविजनल हेड, IPC-V, के.प्र.नि.बो., दिल्ली
  3. डिविजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
  4. श्री सुनील कुमार मीणा, वैज्ञानिक-घ, क्षे.नि., भोपाल
- की ओर कृपया सूचनार्थ।  
की ओर समिति के सदस्यों से समन्वय हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

PH

"सिंगल यूज़ प्लास्टिक" का करें बहिष्कार

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030



क्षेत्रीय निदेशालय (मध्य), भोपाल  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

क्षे.नि.भो./एन.जी.टी. ओ.ए.-67/2022(CZ)/2097

दिनांक: 30 मार्च, 2023

प्रति,

सदस्य सचिव  
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड  
ए-4, इंस्टीट्यूशनल एरिया  
झालाना इंगरी  
जयपुर-302004

विषय: NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors." में नामांकन बाबत।

संदर्भ: ईट भट्टों से संबन्धित प्रकरण में माननीय एन. जी. टी. द्वारा पारित आदेश दिनांक 17.03.2023

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान, जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन.जी.टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई, 2023 को तय है। समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके डिवीजन से उपरोक्तानुसार सदस्य को दिनांक 05.04.2023 तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे कि समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

भवदीय

(पी. जगन)  
क्षेत्रीय निदेशक

संलग्नक: उपरोक्तानुसार।

प्रतिलिपि:

1. सदस्य सचिव, के.प्र.नि.बो., दिल्ली
  2. श्री एस. के. गुप्ता, निर्देशक, डिविजनल हेड, IPC-V, के.प्र.नि.बो., दिल्ली
  3. डिविजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
  4. श्री सुनील कुमार मीणा, वैज्ञानिक-घ, क्षे.नि., भोपाल
- की ओर कृपया सूचनार्थ।  
की ओर समिति के सदस्यों से समन्वय हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

PB

"सिंगल यूज प्लास्टिक" का करें बहिष्कार

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030

Email

Sunil Kr Meena

**Nomination of Officer in NGT OA 67 of 2022 reg.**

**From :** Sunil Kr Meena <sunil.cpcb@gov.in> Fri, Mar 31, 2023 03:52 PM  
**Subject :** Nomination of Officer in NGT OA 67 of 2022 reg. 📎 2 attachments  
**To :** Member Secretary <member-secretary@rpcb.nic.in>  
**Cc :** rpcb muid <rpcb.muid@gmail.com>

NGT MATTER

महोदय,

कृपया माननीय एन. जी. टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन. जी. टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन. जी. टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई 2023 को तय है।

समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-'घ' (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 5.4.2023 के तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे की समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

— MS, RSPCB.pdf

2 MB

— 17.3.2023 ramdass.pdf

383 KB



वसुधैव कुटुम्बकम्  
ONE EARTH - ONE FAMILY - ONE FUTURE

**From :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Subject :** Nomination in NGT matter related to brick kilns  
**To :** director@mnit.ac.in  
**Cc :** skhandelwal ce <skhandelwal.ce@mnit.ac.in>

Fri, Mar 31, 2023 04:00 PM

2 attachments

NGT MATTER

**Prof. N. P. Padhy**  
Director, MNIT Jaipur

महोदय,

कृपया माननीय एन. जी. टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन. जी. टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन. जी. टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई 2023 को तय है।

समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 5.4.2023 के तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे की समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

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Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

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**17.3.2023 ramdass.pdf**  
383 KB



संयुक्त राष्ट्र संघ  
ONE EARTH · ONE FAMILY · ONE FUTURE

**From :** Sunil Kr Meena <sunil.cpcb@gov.in>  
**Subject :** Nomination in NGT matter related to brick kilns  
**To :** director@mnit.ac.in  
**Cc :** skhandelwal ce <skhandelwal.ce@mnit.ac.in>

Fri, Mar 31, 2023 04:00 PM

2 attachments

NGT MATTER

**Prof. N. P. Padhy**  
 Director, MNIT Jaipur

महोदय,

कृपया माननीय एन. जी. टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन. जी. टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईंट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन. जी. टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई 2023 को तय है।

समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ' (मोबाइल नं. 9617007250, ईमेल - sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 5.4.2023 के तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे की समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

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Regards

Sunil Kumar Meena, Scientist-D  
 Central Pollution Control Board  
 Regional Directorate, Bhopal  
 MadhyaPradesh

— MNIT jaipur.pdf  
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— 17.3.2023 ramdass.pdf  
 383 KB

Email

Sunil Kr Meena

**Re: Nomination in NGT matter related to brick kilns**

**From :** hod ce <hod.ce@mnit.ac.in> Mon, Apr 03, 2023 10:24 AM  
**Subject :** Re: Nomination in NGT matter related to brick kilns  
**To :** dean rnc <dean.rnc@mnit.ac.in>, Sunil Kr Meena  
<sunil.cpcb@gov.in>

Dear Sir

Prof. Sudhir Kumar has been nominated as Environment Expert from Civil Department, MNIT Jaipur, to the above committee. Prof A B Gupta has many committed engagements, and he has shown his inability to spare time for this committee. The contact details of Prof. Sudhir Kumar are as follows.

Prof Sudhir Kumar  
Professor HAG, Environmental Engineering,  
MNIT Jaipur, JLN Marg,  
Jaipur-302017  
Ph: 9414241804, 9549654212  
Email: [skumar.ce@mnit.ac.in](mailto:skumar.ce@mnit.ac.in)

*With Regards*

*Mahender Choudhary,  
Professor & Head,  
Department of Civil Engineering.  
Malaviya National Institute of Technology Jaipur  
Alt. mail: [mahender@mnit.ac.in](mailto:mahender@mnit.ac.in)*

On Sat, Apr 1, 2023 at 1:00 PM Dean R&C <[dean.rnc@mnit.ac.in](mailto:dean.rnc@mnit.ac.in)> wrote:

Dear Sir

Please see the trailing mail.  
Please nominate a suitable faculty member.

Gunwant

----- Forwarded message -----

From: **Director MNIT** <[director@mnit.ac.in](mailto:director@mnit.ac.in)>

Date: Sat, 1 Apr 2023, 11:38  
Subject: Fwd: Nomination in NGT matter related to brick kilns  
To: Dean R&C <[dean.rnc@mnit.ac.in](mailto:dean.rnc@mnit.ac.in)>  
Cc: Registrar mnit <[registrar@mnit.ac.in](mailto:registrar@mnit.ac.in)>, Director Office <[director-office@mnit.ac.in](mailto:director-office@mnit.ac.in)>

Take appropriate action and update.

----- Forwarded message -----

From: **Sunil Kr Meena** <[sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in)>  
Date: Fri, 31 Mar 2023, 19:45  
Subject: Nomination in NGT matter related to brick kilns  
To: <[director@mnit.ac.in](mailto:director@mnit.ac.in)>  
Cc: <[skhandelwal.ce@mnit.ac.in](mailto:skhandelwal.ce@mnit.ac.in)>

NGT MATTER

**Prof. N. P. Padhy**  
Director, MNIT Jaipur

महोदय,

कृपया माननीय एन. जी. टी. द्वारा दिनांक 17.03.2023 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें (प्रति संलग्न है)। विषयांकित प्रकरण में माननीय एन. जी. टी. द्वारा उक्त आदेश के तहत केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक पाँच सदस्यीय विशेषज्ञ समिति का गठन किया जाना है। जिस हेतु नीरी नागपुर, मालवीय राष्ट्रीय प्रौद्योगिकी संस्थान जयपुर, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के ईट भट्टों के विषय विशेषज्ञों को प्रतिनिधियों के रूप में शामिल किया जाना उपयुक्त है।

समिति गठन के उपरांत, 06 सप्ताह के पूर्व माननीय एन. जी. टी. को आदेश अनुरूप प्रतिवेदन भेजा जाना है। प्रकरण की आगामी सुनवाई 2 मई 2023 को तय है।

समिति द्वारा आदेशानुसार उपरोक्त कार्य पूर्ण करने के पश्चात प्रतिवेदन आगामी सुनवाई की नियत तिथि दिनांक 02.05.2023 के पूर्व माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा।

उपरोक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक-घ' (मोबाइल नं. 9617007250, ईमेल - [sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in)) को नामित किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु आपके कार्यालय से उपरोक्तानुसार सदस्य को दिनांक 5.4.2023 के तक नामित कर इस कार्यालय को सूचित करने का कष्ट करें जिससे की समिति गठन कर प्रथम बैठक अतिशीघ्र की जा सके।

--

Regards

Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board  
Regional Directorate, Bhopal  
MadhyaPradesh

**Email****Sunil Kr Meena****Regarding the nomination of a member from CSIR-NEERI for NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors."**

**From :** prateek dwivedi <p.dwivedi@neeri.res.in> Mon, Apr 03, 2023 06:04 PM  
**Subject :** Regarding the nomination of a member from CSIR-NEERI for NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors." 1 attachment  
**To :** cpcb bhopal <cpcb.bhopal@gmail.com>  
**Cc :** Sunil Kr Meena <sunil.cpcb@gov.in>, KV George <kv\_george@neeri.res.in>, DIRECTOR NEERI <director@neeri.res.in>

Dear Sir,

Greetings from CSIR-NEERI, Nagpur

I am directed to forward the letter from Dr. Atul N. Vaidya, Director, NEERI regarding the nomination of a member from CSIR-NEERI for NGT OA No. 67/2022 (CZ) "Ram Dass Vs. State of Rajasthan & Ors."

Please find the attachment.

Thanks & Regards  
Prateek Dhar Dwivedi  
Technical Officer  
Director's Secretariat

CSIR-National Environmental Engineering Research Institute  
Nagpur - 440020  
Mob.: +91-9599755794  
Ph.: +91 7122249885, Ext. No.: 686

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 **Nomination Letter from Director, CSIR-NEERI.pdf**  
57 KB

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सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान

CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् / Council of Scientific & Industrial Research)

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संघटन)  
(Autonomous Organisation under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



डॉ. अतुल एन. वैद्य  
निदेशक  
Dr. Atul N. Vaidya  
Director

डी/9/2023  
अप्रैल 3, 2023

सेवा में,

श्री पी. जगन

क्षेत्रीय निदेशक, क्षेत्रीय निदेशालय

केंद्रीय प्रदूषण नियंत्रण बोर्ड

परिवेश भवन पर्यावरण परिसर,

ई-5, अरेरा कॉलोनी, भोपाल-462016

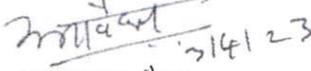
**विषय:** एनजीटी ओए नंबर 67/2022 (सीजेड) "राम दास बनाम राजस्थान राज्य एवं ओआरएस" हेतु सदस्य के नामांकन के संदर्भ में।

**संदर्भ:** दिनांक 30 मार्च, 2023 का पत्र सं. क्षे.नि.भो./एन.जी.टी.ओ.ए.-67/2022 (सीजेड)/2107

प्रिय श्री जगन जी,

एनजीटी ओए नंबर 67/2022 (सीजेड) "राम दास बनाम राजस्थान राज्य एवं ओआरएस" हेतु हमारे संस्थान से मैं डॉ. के.वी. जॉर्ज, मुख्य वैज्ञानिक एवं प्रमुख, वायु प्रदूषण नियंत्रण प्रभाग (APC), (मो: 9422305272, ईमेल: kv\_george@neeri.res.in) को नामित किया जाता है।

भवदीय,

  
(अतुल एन. वैद्य)

प्रतिलिपि:

- (1) डॉ. सुनील कुमार मीणा, वैज्ञानिक डी, सीपीसीबी
- (2) डॉ. के.वी. जॉर्ज, मुख्य वैज्ञानिक एवं प्रमुख, एपीसी, नीरी

नेहरू मार्ग, नागपुर 440 020 भारत - Nehru Marg, Nagpur 440 020 INDIA

Ph(O) : 91-712-2249999 Fax : 2249900 Email : director@neeri.res.in URL : www.neeri.res.in

सतत विकास की ओर / Towards Sustainable Development

Note # 43

30/01/2023 10:34 AM

SUNIL KUMAR MEENA  
(DIVISIONAL HEAD (LAW))

Note # 44

Kindly refer order dated 17.03.2023 ( page 140-146 ) in the instant matter wherein the Hon'ble Tribunal has directed the CPCB to "constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution. The CPCB may constitute an expert Committee within three weeks which may give its report within six weeks thereafter." ( at page 144 )

Further, " The Committee referred above must include in the report the month wise data of SAAQMS with respect to PM concentration for the year 2021-2022, district wise with regard to PM 2.5 and PM 10 in addition to the report on i) Impact of brick kilns operation on loss/degradation of top soil, ii) study involving Carrying Capacity Assessment of brick kilns with adequate samples in terms of number of brick kilns and days for which monitoring be conducted, iii) Evaluation of the performance of brick kilns against the background concentration and carrying capacity of the area and iv) Impact on Brick Kilns operation on ambient air in categorized different districts of State of Rajasthan. " ( at page 145)

Report of the CPCB on the above analysis may be filed before the next date of hearing.

The next date of hearing in the matter is 02.05.2023

Submitted for information, please

20/03/2023 2:59 PM

HITESH KHICHI  
(LEGAL ASSISTANT)

Note # 45

In compliance of the Hon'ble NGT order dated 17.3.2023, expert members were contacted to accept the request to extend their support in expert member in the committee.

Experts of NEERI Nagpur/Delhi, NIT Jaipur, CPCB RD Chandigarh and CBRI were contacted. Out of them only expert from NEERI, CBRI confirmed.

As the matter is related to Brick Kilns, their operation viability on PNG, carrying capacity, impact on top soil etc. And as IPC-V division has earlier executed similar works in other NGT matters.

Considering the expertise & knowledge available at IPC-V division, one member from division is required in this committee.

Put up for forwarding to competent authority for nomination of officer of IPC-V in compliance of the NGT order please.

Page: 14

30/03/2023 4:53 PM

SUNIL KUMAR MEENA  
(DIVISIONAL HEAD (LAW))

Note # 46

Please refer note#44 &45 .

Kindly nominate one official from IPC-V division as a member of the committee for compliance of Hon'ble NGT order dated 17.03.2023 in OA No.67/2023(CZ) in the matter of Ram Das Vs State of Rajasthan & Ors.( kindly see page no.140-146, para 9). CPCB has to constitute the 5 member expert committee with in 3 weeks and submit the report with in 6 weeks time. RD Bhopal has also sent request letters to NEERI , NIT Jaipur, CBRI Delhi and RSPCB Jaipur for nominating concern officials for this committee and confirmation received only from NEERI & CBRI. Therefore, MS may kindly nominate one official from IPC-V division who is looking after the brick kilns.

30/03/2023 6:49 PM

P JAGAN  
(REGIONAL DIRECTOR (BHOPAL))

Note # 47

31/03/2023 6:53 PM

PRASHANT GARGAVA  
(MEMBER SECRETARY)

Note # 48

Please discuss.

03/04/2023 11:24 AM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

Note # 49

Page: 15

With reference to the Note # 46, it is submitted that Hon'ble NGT (CZ) vide order dated 17.03.2023 in OA No. 67/2023(CZ) has directed the following:

(i) CPCB to "constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. **It will be open to CPCB to nominate in-house or other Experts.**

(ii) CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution.

(iii) CPCB may constitute an expert Committee within 03 weeks which may give its report within 06 weeks thereafter."

In compliance of the aforesaid order of Hon'ble NGT (CZ), it is submitted that RD, Bhopal has already been sought nomination from NEERI, NIT Jaipur, CBRI and RSPCB.

Further, it is submitted that Shri Sunil Kumar Meena, Scientist-D, has been nominated member from RD, Bhopal as a member of the Committee. As per the request of RD, Bhopal's letter dated 30.03.2023 to nominate a suitable Official from HQ, placed at Page # 147, Sh. Vinay Kumar, Scientist-C may be nominated, please.

Submitted for kind consideration and approval, please.

05/04/2023 2:59 PM

G. RAMBABU  
(SCIENTIST-D (IPC-IV))

Note # 50

- Note # 44 , 45 and 49 may kindly be seen.
- In compliance of Hon'ble NGT order dated 17.03.2023 in the matter OA No. 67/2023(CZ) ( Ram Das Vs State of Rajasthan & Ors), Shri Suneel Kumar Meena, Sc D from RD (Bhopal) has been nominated as member of the Committee. As desired by RD ( Bhopal), Sh Vinay Prabhakar, Sc C may join the Committee as special invitee to assist the Committee in the matter.
- Submitted for perusal and approval, please.

Page: 16

05/04/2023 3:26 PM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

Note # 51

05/04/2023 6:34 PM

PRASHANT GARGAVA  
(MEMBER SECRETARY)

**Note # 52**  
For n/a, please.

06/04/2023 11:34 AM

SANJAY KUMAR GUPTA  
(DIVISIONAL HEAD (IPC-V))

**Note # 53**  
for finalizing the committee, pls

06/04/2023 2:16 PM

P JAGAN  
(REGIONAL DIRECTOR (BHOPAL))

**Note # 54**

Page: 17

23/04/2023 8:23 PM

SUNIL KUMAR MEENA  
(SCIENTIST-D (TECH))

**Note # 55**  
The Minutes of Meeting held virtually on 26.4.2023 in compliance of Hon'ble NGT order dated 17.3.2023 in O.A. 67 of 2023 (CZ) is placed from page no. 163-165.

Submitted for information, please.

10/05/2023 2:57 PM

HITESH KHICHI  
(LEGAL ASSISTANT)



Annexure-V 141/C

**RAJASTHAN STATE POLLUTION CONTROL BOARD**

4, Institutional Area, Jhalana Doongri, Jaipur.

Phone : 0141- 2716804, 2716811 e-mail : [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

Helpline No. : 0141-2716877

Email/Speed-Post

No. F.10 (452) RPCB/Legal/NGT/2022/1709-11

Date: 17/4/2023

Chief Scientific Officer,  
Rajasthan State Pollution Control Board,  
Jaipur.

**Sub:** - Hon'ble National Green Tribunal order dated 17.03.2023 in Original Application no. 67/2022 Ramdas Vs State of Rajasthan & Others.

**Ref:-** Regional Director, CPCB, Bhopal letter dated 30.03.2023.

Sir,

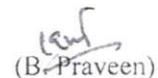
With reference to above subject matter, it is to inform that the Hon'ble NGT by order dated 17.03.2023 directed as follow:-

***"9. Accordingly, we direct CPCB to constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution. The CPCB may constitute an expert Committee within three weeks which may give its report within six weeks thereafter. Further report may be furnished in the matter before the next date by e-mail at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."***

For compliance of Hon'ble NGT order dated 17.03.2023, you are hereby nominated as member of the Committee on behalf of RSPCB. The Hon'ble NGT order dated 17.03.2023 is enclosed herewith for ready reference.

Enclosed-As above

Yours sincerely,

  
(B. Praveen)

Member Secretary O/C

Copy to following for information and necessary action:-

1. Regional Director, CPCB, Bhopal, E-5, Arera Colony, Bhopal-462016, Email-[cpcb.bhopal@gmail.com](mailto:cpcb.bhopal@gmail.com)
2. GIC (MUID), Rajasthan State Pollution Control Board, Jaipur.

  
Member Secretary O/C



RD/BPL/OA67\_2022(CZ)/2023-24/01

Date: 18.4.2023

**OFFICE ORDER**

**Subject:** Constitution of 05-member committee in compliance of Hon'ble NGT order dated 17.3.2023 in O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors; - reg.

The Hon'ble NGT (CZ) vide its order dated 17.3.2023, in the matter of O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors, directed under Para 9 & 10 as:

"9. Accordingly, we direct CPCB to constitute a committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution. The CPCB may constitute an expert Committee within three weeks which may give its report within six weeks thereafter. Further report may be furnished in the matter before the next date by e-mail at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

In compliance of the above, a 5 members committee comprising of the following members is hereby constituted:

1. Dr K V George, Chief Scientist & Head, APC division, NEERI, Nagpur
2. Prof Sudhir Kumar, HAG, Environmental Engg, MNIT, Jaipur
3. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal – **Nodal Officer**
4. Sh Vinay Prabhakar, Sc-C, IPC-IV, CPCB, New Delhi
5. Sh Vikram Singh Parihar, Chief Scientific Officer, RSPCB, Jaipur

**Terms of Reference (TOR) of the Committee:**

1. Suggest ways and means, if any, by which sustenance of brick kilns activities may be viable & explore viability of PNG as replacement of coal and other best practices in terms of fuel used at other places.
2. Receive suggestions from the brick kilns owners/associations.
3. Prepare report on below by including the month wise data of SAAQMS with respect to PM concentration for the year 2021-2022, district wise with regard to PM<sub>2.5</sub> and PM<sub>10</sub>:
  - i) Impact of brick kilns operation on loss/degradation of topsoil,
  - ii) Study involving Carrying Capacity Assessment of brick kilns with adequate samples in terms of number of brick kilns and days for which monitoring be conducted,

क्षेत्रीय निदेशालय ( मध्य ) केन्द्रीय प्रदूषण नियंत्रण बोर्ड 'परिवेश भवन' पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल 462016 ( म.प्र. )

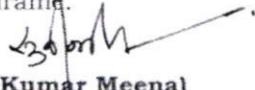
फैक्स : 0755-2775587, ईपीएबीएक्स : 2775385, 2775386, Website : [www.cpcb.nic.in](http://www.cpcb.nic.in), E-mail : [cpcb.bhopal@gmail.com](mailto:cpcb.bhopal@gmail.com)

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032

Tel. (011) 43102030, Fax 011-22304948, 22307078, 22307079, Website [www.cpcb.nic.in](http://www.cpcb.nic.in)

- iii) *Evaluation of the performance of brick kilns against the background concentration and carrying capacity of the area and*
- iv) *Impact on Brick Kilns operation on ambient air in categorized different districts of State of Rajasthan.*

4. The committee shall finalise the report within the stipulated time frame.

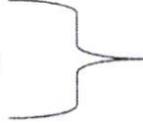
  
**(Sunil Kumar Meena)**  
Sc-D & Nodal Officer

**To**

- 1. Committee members: *for the compliance of the Hon'ble NGT order, please.*

**Copy to:**

- 1. MS, RSPCB, Rajasthan
- 2. AD & DH, IPC-V, CPCB, Delhi
- 3. DH-Law, CPCB, Delhi

 for kind information, please.

  
**(Sunil Kumar Meena)**  
Nodal Officer



CM-13012/3/2023-IPC-IV-HO-CPCB-HO 498

Dated: 24.04.2023

To

The Regional Director  
Regional Directorate (Central),  
Central Pollution Control Board,  
Parivesh Bhawan,  
Paryavaran Parisar,  
E-5, Arera Colony,  
Bhopal- 462016 (M.P.)

[Kind attention: Shri Sunil Kumar Meena, Sc. 'D', CPCB, Bhopal]

**Sub: Constitution of 5-member committee in compliance of Hon'ble NGT order dated 17.03.2023 in O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors. - reg.**

Sir,

Please refer to the office order dated 18.04.2023 on the aforesaid subject, wherein, Shri Vinay Prabhakar, Sc. 'C', IPC-IV Division, CPCB, Delhi is mentioned as the member of the Committee. However, Competent Authority, CPCB had nominated Shri Vinay Prabhakar, Sc. 'C' as a special invitee (a copy of note-sheet is attached for ready reference).

Kindly modify the aforesaid office order accordingly.

Encl.: As above

(S.K. Gupta)

Director & Divisional Head (IPC-IV & V)

गोपनीय  
SKM (SD)

59  
11/5/23



File No.: RD/BPL/OA67\_2022(CZ)/2023-24/ ०९ - 12

Date: 24.04.2023

**REVISED OFFICE ORDER**

**Subject:**Constitution of 05-member committee in compliance of Hon'ble NGT order dated 17.03.2023in O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors - reg.

The Hon'ble NGT (CZ) vide its order dated 17.03.2023, in the matter of O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors, directed under Para 9 as:

"9. Accordingly, we direct CPCB to constitute a committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration by CPCB in spirit of collaboration with a view to find a solution. The CPCB may constitute an expert Committee within three weeks which may give its report within six weeks thereafter. Further report may be furnished in the matter before the next date by e-mail at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

In compliance of the above, a 5 members\* committee comprising of the following members is hereby constituted:

1. Dr K V George, Chief Scientist & Head, APC Division, NEERI, Nagpur
2. Prof Sudhir Kumar, HAG, Environmental Engg, MNIT, Jaipur
3. Dr. Neeraj Jain, Principal Scientist, CBRI, Roorkee
4. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal-  
**Nodal Officer**
5. Sh Vikram Singh Parihar, Chief Scientific Officer, RSPCB, Jaipur  
\*Sh Vinay Prabhakar, Sc-C, IPC-IV, CPCB, New Delhi -shall extend his support as Special invitee

**Terms of Reference (TOR) of the Committee:**

1. Suggest ways and means, if any, by which sustenance of brick kilns activities may be viable & explore viability of PNG as replacement of coal and other best practices in terms of fuel used at other places.
2. Receive suggestions from the brick kilns owners/associations.
3. Prepare report on below by including the month wise data of SAAOMS with respect to PM concentration for the year 2021-2022, district wise with regard to PM<sub>2.5</sub> and PM<sub>10</sub>:

---

क्षेत्रीय निदेशालय ( मध्य ) केन्द्रीय प्रदूषण नियंत्रण बोर्ड 'परिवेश भवन' पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल 462016 ( म.प्र. )

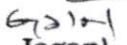
ईपीएबीएक्स : 2775385, 2775386, Website : [www.cpcb.nic.in](http://www.cpcb.nic.in), E-mail : [cpcb.bhopal@gov.in](mailto:cpcb.bhopal@gov.in)

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032

Tel.: (011) 43102030, Fax : 011-22304948, 22307078, Website : [www.cpcb.nic.in](http://www.cpcb.nic.in)

- i) Impact of brick kilns operation on loss/degradation of top-soil,
- ii) Study involving Carrying Capacity Assessment of brick kilns with adequate samples in terms of number of brick kilns and days for which monitoring be conducted,
- iii) Evaluation of the performance of brick kilns against the background concentration and carrying capacity of the area and
- iv) Impact on Brick Kilns operation on ambient air in categorized different districts of State of Rajasthan."

4. The committee shall finalise the report within the stipulated time frame.

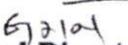
  
(P. Jagan)  
**Regional Director**

To,

The Committee Members: for the compliance of the Hon'ble NGT order, please.

Copy to:

1. MS, RSPCB, Rajasthan
  2. Scientist-F & DH, IPC-V, CPCB, Delhi
  3. DH-Law, CPCB, Delhi
- } for kind information, please

  
**Regional Director**

**Minutes of meeting of 1<sup>st</sup> virtual meeting held on 26.4.2023 in compliance of Hon'ble NGT O.A. 67 of 2023 (CZ) order dated 17.3.2023**

In compliance of Hon'ble NGT order dated 17.3.2023 in O.A. 67 of 2023 in the matter of Ram Dass Vs State of Rajasthan & Ors, Central Pollution Control Board, constituted a 5 member committee and the 1<sup>st</sup> meeting of the committee held virtually on 26.4.2023. Following committee members were present during the meeting:

1. Dr K V George, Chief Scientist & Head, APC Division, NEERI, Nagpur
2. Prof Sudhir Kumar, HAG, Environmental Engg, MNIT, Jaipur
3. Sh Sunil Kumar Meena, Sc-D, CPCB, RD, Bhopal- **Nodal Officer**
4. Dr. Neeraj Jain, Principal Scientist, CBRI, Roorkee
5. Sh Vikram Singh Parihar, Chief Scientific Officer, RSPCB, Jaipur

Sh Vinay Prabhakar, Sc-C, IPC-IV, CPCB, New Delhi joined the committee as special invitee.

Nodal officer, Sh Meena welcomed all the members and provided a brief introduction about this matter along with other matters related to brick kilns operation viz. O.A. 31 of 2021 (Brick kilns of Dholpur district), O.A. 262 of 2020 (brick kilns of Sriganganagar districts) etc. Further point-wise preliminary discussion held on availability of the PNG & other fuel, conversion of kilns from FCBTK to Zig Zag, available ambient air quality network in Rajasthan etc.

Dr George, Chief Scientist, NEERI suggested that dispersion modelling is one of the tool which can be suitably used to assess the area under impact & the ground level concentration. He also emphasised to have physical meeting with brick owners/association after receiving their submission in writing to understand the field issues and their concern. He also explained the importance of Weather research & Forecasting model in deriving important information for assessment of carrying capacity etc.

Prof Sudhir Kumar, MNIT suggested to take 10-20% samples of brick kilns for carrying capacity assessment; as being practised in social surveys & others. Further, he emphasised on the importance of source apportionment studies, to identify the contribution of specific pollution source. Monitoring plays a vital & important role in such assessment too.

Dr. Neeraj Jain, Principal Scientist, CBRI discussed on the type of brick kilns and applicable norms. He discussed on stack monitoring procedures and drawbacks of conical chimney in calculating the emission load. He also added that emission load of approx.1000 kg/day from brick kilns determined in earlier studies is not correct. He further pointed out that in earlier studies for calculation of carrying capacity to determine the number

of brick kilns which may be allowed for operation in a particular month in a particular district, it was assumed that the entire load on CAAQMS is due to brick kilns only ignoring the emissions from other sources.

Sh Vikram Parihar, CSO, RSPCB informed that carrying capacity study was recently awarded by brick kiln owner/association to National Institute of Technology, Jaipur for studying the brick kilns and carrying capacity. It was also informed that a study on brick kilns operational in NCR has also completed.

Sh Vinay Prabhakar, Sc-C, CPCB, Delhi informed that earlier in one of the NGT matter, the impact of brick kilns on soil degradation was studied and a study on brick kiln is also completed by IIT Kanpur too.

After the detailed discussion following information were sought from the concern for bringing them in discussion and planning of the field visit etc.:

1. Information required from RSPCB

- i. Name of the districts of Rajasthan having brick kilns in clusters
- ii. Name & address (Mobile & email ID) of the brick kiln associations of the districts where brick kilns are in clusters
- iii. Name & contact details (communication address, GPS location, mobile no. & email ID) of the highly pollution industries situated in these districts where CAAQMS is installed
- iv. Details of CAAQMS (GPS location, installation month year, data availability started since etc.) installed in these districts by RSPCB & other agency
- v. Study report of NCR region w.r.t. brick kilns.
- vi. Detailed survey report of brick kilns (in excel format) covering following:
  1. Name of the owner
  2. Name of the Brick Kiln
  3. Address
  4. Tehsil
  5. District
  6. Mobile No.
  7. E mail
  8. GPS location (latitude & longitude) in Degree Decimal
  9. Commissioning Year
  10. Present Operation Start Date
  11. Consented Quantity (thousand/day)
  12. Actual Quantity (thousand/day)
  13. Type (FCBTK/Zig Zag/others)
  14. Operational as Zig Zag since (DD-MM-YYYY)
  15. Brick Kiln Size in meter (L x W x H)
  16. Number of Labours
  17. Distance from Main Road (in meter)
  18. CTO Valid upto
  19. Mine Area (in Hectare)
  20. Mine Dept permission validity

21. Capacity of Mine (T/Annum) - Granted
22. Capacity of Mine (T/Annum) - Actual
23. Water Source
24. Quantity of daily water use (litres)
25. Days of operation in a year
26. Operational months name
27. Stack Height
28. Height of Porthole from Miyana
29. Platform provided (Yes/ No)
30. Fuel used (Tudi/ Sarso/Gobar/coal/other)
31. Daily Fuel Consumption
32. No. Of firing Mouth
33. Interval of Firing (Minutes)
34. Brick Weight (in Kgs) - WET
35. Brick Weight (in Kgs) - DRY

**(Action by:** RSPCB by 5.5.2023 for S.No. i to v; & by 10.5.2023 for S.No. vi)

2. Information required from CPCB:

- i. Study report on impact on soil by brick kilns
- ii. Study report of IIT Kanpur on brick kiln

**(Action by:** Sh Vinay Prabhakar, Sc-C by 2.5.2023)

- i. Committee report submitted in NGT in O.A. 262/2020 & O.A. 31/2021 related to brick kilns of Sriganganagar & Dholpur respectively.
- ii. Providing CAAQMS & OCEMS emission data of Suratgarh thermal Power Plant to Dr George for assessment.

**(Action by:** Sh Sunil Kumar Meena, Sc-D by 2.5.2023)

All the information shall be shared by concern with Sh Sunil Kumar Meena, Sc-D on [sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in) positively within timeline.

The meeting ended with thanks to all the committee members.

SUNIL  
KUMAR  
MEENA  
(Sunil Kumar Meena)  
Sc-D & Nodal Officer  
CPCB, RD, Bhopal  
**Dated: 28.4.2023**

Digitally signed by  
SUNIL KUMAR  
MEENA  
Date: 2023.05.09  
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**Minutes of meeting of the 2<sup>nd</sup> virtual meeting held on  
17.5.2023 in compliance of Hon'ble NGT O.A. 67 of 2023 (CZ)  
order dated 17.3.2023**

The 5 members committee constituted by CPCB in compliance of Hon'ble NGT order dated 17.3.2023 in O.A. 67 of 2023 in the matter of Ram Dass Vs State of Rajasthan & Ors, hold its 2<sup>nd</sup> meeting on 17.5.2023 through virtual mode. Following committee members were present during the meeting:

1. Dr K V George, Chief Scientist & Head, APC Division, NEERI, Nagpur
2. Prof Sudhir Kumar, HAG, Environmental Engg, MNIT, Jaipur
3. Sh Sunil Kumar Meena, Sc-D, CPCB, RD, Bhopal- **Nodal Officer**
4. Dr. Neeraj Jain, Principal Scientist, CBRI, Roorkee

Sh Vinay Prabhakar, Sc-C, IPC-IV, CPCB, New Delhi joined the committee as special invitee. Committee member Sh Vikram Singh Parihar, Chief Scientific Officer, RSPCB, Jaipur was unable to attend the meeting due to ongoing laboratory audit.

Nodal officer welcomed all the members and briefed about the status of information as required under 1<sup>st</sup> meetings minutes. As per the information furnished by RSPCB, there are 10 CAAQMS stations in 8 districts i.e. Ajmer, Alwar, Bhiwadi, Jaipur, Jodhpur, Kota, Pali & Udaipur are operational since long; whereas there are 35 new CAAQMS stations, out of which 33 stations started operation from Nov 2022. Station at Dungarpur & Jalore are yet to get operational.

CAAQMS		NAMP (Manual stations)	
Old (10)	New (35) (Start operating from Nov 2022)	Old (39)	New (18) (since 2022-23)
Jaipur-03 Ajmer, Alwar, Bhiwadi, Kota, Udaipur, Pali, Jodhpur - <b>01 each</b>	(Jaipur-03, Kota-02, Jodhpur-04) Banswara, Bharatpur, Bhilwara, Bikaner, Bundi, Chittorgarh, Churu, Dausa, Dholpur, Dungarpur, Hanumangarh, Jaisalmer, Jalore, Jhalawar, Jhunjhunu, Karauli, Nagaur, Pratapgarh, Rajsamand, Sawai Madhopur, Sikar, Sirohi, Sriganganagar, Tonk - <b>01 at each district</b>	Chittorgarh-03, Udaipur-03, Kota-6, Jodhpur-9, Jaipur-9, Bhiwadi-3, Alwar-3, Bharatpur-3	Bikaner, Sikar, Pali, Bhilwara, Kishangarh, Balotra - <b>03 at Each district</b>

It was also informed that, the Aerosol Optical Density (AOD) data for PM2.5 of selected 19 locations covering locations of CAAQMS, manual stations and brick kiln areas were sought from IIT Delhi vide letter dated 14.6.2023 and same were received on 16.6.2023. These AOD data will help in knowing the co-relation in satellite data to field stations values.

The brick kiln survey reports received on 6.6.2023 from RSPCB was also discussed. As per the survey report, there are total 2037 brick kilns established in 24 districts of the Rajasthan. Out of these 263 are of Zig-Zag type & rest 1730 are operating on FCBTK. There are 07 districts viz. Sriganganagar, Bhilwara, Hanumangarh, Bharatpur, Alwar, Dholpur & Jhunjhunu having more than 100 brick kilns. The NCR region's kilns of Alwar & Bharatpur districts operated during March to June for 4 months; whereas in other districts the operation period is of 5 to 8 months i.e. October to June. Majorly mustard residue, biomass is the fuel used by the BKs. In 1000 bricks 300Kgs fuel is used and on an average daily 12-13 thousands bricks are produced that requires 3Tons of fuel. The following details were shared with committee.

S. No.	District	Total BK	Zig Zag	FCBTK
1.	Alwar	149	146	0
2.	Balotra	2	0	2
3.	Banswara	7	2	5
4.	Dungarpur	5	0	5
5.	Bhilwara	280	0	280
6.	Bundi	4	2	2
7.	Chittorgarh	12	0	12
8.	Jhalawar	1	0	1
9.	Ajmer	24	0	24
10.	Tonk	13	1	12
11.	Churu	36	0	36
12.	Rajsamand	11	0	11
13.	Sikar	91	0	91
14.	Sawai Madhopur	23	0	23
15.	Udaipur	5	0	5
16.	Bhiwadi	4	4	0
17.	Dholpur	135	1	134
18.	Sriganganagar	420	5	415
19.	Hanumangarh	274	7	267
20.	Jaisalmer	8	1	7
21.	Jhunjhunu	110	0	110
22.	Jaipur North	84	0	84
	Jaipur South	99	2	97
23.	Bharatpur	153	88	24
24.	Bikaner	87	4	83
<b>SUM TOTAL</b>		<b>2037</b>	<b>263</b>	<b>1730</b>

Out of total 2037 kilns, geo-coordinates of 1418 kilns were reported in survey report. The .KML file of the district-wise brick kilns was shared too.

Further, Sh Meena informed that for obtaining the opinions of the brick kiln associations on the kilns viability, conversion to zig-zag, change in fuel written communications were made with 11 associations of 6 districts on 9<sup>th</sup> June 2023.

It was informed to the committee members that 08 soil samples were collected during 9<sup>th</sup> to 10<sup>th</sup> June 2023 from 03 districts viz. Sriganganagar, Churu & Ajmer from agricultural land & mined out area to assess the soil quality for total 10 parameters viz. pH, EC, Organic Carbon, N, P, K, Fe, Mn, Zn & Cu. The samples will be analysed by ICAR-Indian Institute of Soil Science, Bhopal.

Discussion on the assessment of impact on AQ by the kilns was also made with the members in light of the earlier studies related to NCR, Dholpur & Sriganganagar area were discussed. It was informed by Dr George, NEERI that the dispersion modelling is an important tool to bring out the impact on AQ by any particular activity as box model has its own limitation related to atmospheric changes. The study carried out for the brick kilns of Dholpur are part of such modelling. It was requested to Dr George to exercise the dispersion modelling and box model calculation from particular area so that same shall be incorporated in report.

Discussion on the adequate nos. of samples in terms of brick kilns and days for which monitoring be conducted for carrying capacity assessment was made and it was requested to committee member Dr Sudhir, NIT, Jaipur & Dr George to provide comments and a note with statistical importance.

Followed by the above discussions, below are the action to be taken by respective members:

1. Provide the AAQ monthly data of all the new & old CAAQMS & Manual stations for year 2021-22 & 2022-23 (**Action By : Sh Vikram Singh Parihar, RSPCB on or before 23.6.2023**)
2. Provide the brick kilns location GIS coordinate in Degree Decimal for the districts for which still no information received (**Action by: : Sh Vikram Singh Parihar, RSPCB by 25.6.2023**)
3. Prepare the brief on brick kilns associations representation, AOD data & AQ data (provided by RSPCB). (**Action By: Sunil Kumar Meena, CPCB by 26.6.2023**)
4. Share the details of survey & .KML file, report on NCR, Dholpur & Sriganganagar with Dr George. (**Action By: Sh Sunil Kumar Meena, CPCB by 21.6.2023**)
5. Based on the available information viz. survey report, .KML, reports of NCR, Dholpur, Sriganganagar and any other reports of Dr George own & others shall be used for carrying out evaluation of the performance of brick kilns against the background concentration and carrying

capacity of the area and impact of brick kilns operation on AQ district-wise. **(Action By: Dr K V George, NEERI)**

6. Provide comments & a note on the adequate nos. of samples in terms of brick kilns and days for which monitoring be conducted for carrying capacity assessment

**(Action By: Dr K V George, NEERI & Dr Sudhir Kumar, MNIT & Sh Vinay Prabhakar, CPCB by 26.6.2023)**

7. Provide a detailed note on the best practices adopted by brick kilns of other states in terms of fuel used, pollution reduction etc. and also provide note on the ways & means by which sustenance of brick kilns activities may be viable in Rajasthan state. **(Action By: Dr. Neeraj Jain, CBRI by 26.6.2023)**

**The next meeting shall be tentatively on 30.6.2023.**

Please ensure to share all the information with Sh Sunil Kumar Meena, Sc-D on [sunil.cpcb@gov.in](mailto:sunil.cpcb@gov.in) positively within timeline.

The meeting ended with thanks to all the committee members.

SUNIL KUMAR MEENA  
(Sunil Kumar Meena)  
Sc-D & Nodal Officer  
CPCB, RD, Bhopal  
**Dated: 21.6.2023**

Digitally signed by SUNIL KUMAR MEENA  
Date: 2023.06.21 12:14:46  
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फा. नं. क्षे.नि.भो./एन.जी.टी.प्रकरण/67/2023/444-455

दिनांक: 09 जून, 2023

प्रति,

विषय: ईट भट्टों के पर्यावरण अनुकूल संचालन हेतु विकल्प एवं सुझाव उपलब्ध करने बाबत।  
संदर्भ: माननीय एनजीटी के प्रकरण क्रमांक: 67/2023 के आदेश दिनांक 17/03/2023

महोदय,

उपरोक्त विषयांतर्गत निवेदन है कि राजस्थान के अनेक जिलों में ईट भट्टे स्थापित हैं जिनके उचित संचालन न होने की स्थिति में पर्यावरण प्रदूषण की समस्या रहती है। इसी संदर्भ में माननीय एनजीटी के समक्ष उपरोक्त संदर्भित प्रकरण परिचालित है, जिसके माध्यम से यह आदेशित किया गया है कि ईट भट्टों के संचालक तथा उनके एसोसिएशन से ईट भट्टों का किस तरह पर्यावरण अनुकूल संचालन किया जा सकता है इस बाबत सुझाव उपलब्ध कराये जायें।

जैसा कि विदित है कि ईट भट्टों के संचालन से प्रमुख रूप से वायु प्रदूषण की समस्या उत्पन्न होती है जिसके प्रमुख कारण FCBTK पद्धति से ईट निर्माण, कोयला, सरसों की तुड़ी व लकड़ी के टुकड़ों का अनियंत्रित उपयोग तथा इनका पूर्ण दहन दक्षता से उपयोग न होना प्रमुख है। समग्र रूप से इसमें ईंधन का अधिक उपयोग होता है तथा निकटवर्ती क्षेत्र में मृदा उर्वरता भी प्रभावित होने की संभावना रहती है।

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी अधिसूचना दिनांक 22/02/2022 के अनुसार सभी पुराने ईट भट्टों को जिग-जेग पद्धति/वर्टिकल शॉफ्ट/पीएनजी ईंधन से ईटों का उत्पादन हेतु आगामी 02 वर्षों में परिवर्तित करना है।

उपरोक्त के संदर्भ में आपसे निवेदन है कि ईट भट्टों के पर्यावरण अनुकूल संचालन हेतु विकल्प एवं सुझाव उपलब्ध करने का कष्ट करें ताकि इन्हें संकलित कर माननीय एनजीटी के समक्ष प्रस्तुत किया जा सके। प्रमुख रूप से निम्न बिंदुओं पर सुझाव प्रदान करने का अनुरोध है:-

क्षेत्रीय निदेशालय ( मध्य ) केन्द्रीय प्रदूषण नियंत्रण बोर्ड 'परिवेश भवन' पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल 462016 ( म.प्र )

फैक्स : 0755-2775587, ईपीएबीएक्स : 2775385, 2775386, Website : www.cpcb.nic.in, E-mail : cpcb.bhopal@gmail.com

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032

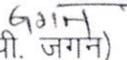
Tel. (011) 43102030, Fax 011-22304948, 22307078, 22307079, Website : www.cpcb.nic.in

1. ईट भट्टों के संचालन में पीएनजी के उपयोग को किस तरह प्रोत्साहित किया जाये व इसके कार्यान्वयन संबंधी आ रही प्रमुख समस्यायें।
2. ईट भट्टों के संचालन में कोयले के अलावा क्या विकल्प हो सकते हैं तथा उनके उपयोग की व्यवहारिकता (प्रदूषण एवं वित्तीय) कैसे हो?
3. ईट भट्टों को FCBTk पद्धति से जिग-जेग पद्धति में परिवर्तित करने में आ रही व्यवहारिक कठिनाईयां व उनके निदान के उपाय।
4. मृदा संरक्षण के मद्देनजर क्या राखड़ या अन्य कोई वस्तु का उपयोग आंशिक रूप से ईट बनाने में किया जा सकता है? यदि हां तो ईट वजन के हिसाब से कितनी मात्रा राखड़ इस्तेमाल की जा सकती है?
5. क्या ईट भट्टों का संचालन सीमित अवधि के लिए किया जा सकता है? यदि हां तो इनके व्यापार पर पड़ने वाले सकारात्मक एवं नकारात्मक प्रभाव से अवगत करायें।

उपरोक्त बिंदुओं के अलावा अन्य कोई विकल्प जो ईट भट्टों से होने वाले पर्यावरणीय प्रदूषण को कम करने व स्थानीय संसाधनों की मदद से सम्पन्न हो सकें उन्हें भी इस कार्यालय को अवगत कराये जाने का अनुरोध है। इस संदर्भ में आप इस कार्यालय के अधिकारी श्री सुनील कुमार मीणा, वैज्ञानिक-घ (मोबाईल-9617007250, ईमेल-sunil.cpcb@gov.in) से सम्पर्क कर सकते हैं तथा अनुरोध है कि उपरोक्तानुसार सुझाव दिनांक 20.06.2023 तक निम्नलिखित कार्यालयीन पते व ई-मेल पर प्रेषित करने का कष्ट करें, जिससे कि सुझावों को संकलित कर माननीय एन.जी.टी. को प्रतिवेदन के साथ प्रस्तुत किया जा सके :-

केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
क्षेत्रीय निदेशालय (मध्य)  
परिवेश भवन, ई-5, अरेरा कालोनी,  
भोपाल-462016, म.प्र.

भवदीय,

  
(पी. जगन)  
क्षेत्रीय निदेशक



# ईट भट्टा संघ भरतपुर (राज.)

कुम्हेर नदबई रोड, नदबई (भरतपुर)-321602

अध्यक्ष  
नरेन्द्र तालान  
मो. 8630336866

कोषाध्यक्ष  
सतीश जिंदल  
मो. 9664376499

सचिव  
नरेश शर्मा  
मो. 9982490211

क्र.सं.

दिनांक .....

सेवा में,

श्रीमान पी. जगन जी,

क्षेत्रीय निदेशक

केंद्रीय प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय निदेशालय मध्य

परिवेश भवन ई - 5 अरेरा कॉलोनी

भोपाल मध्य प्रदेश

संदर्भ : माननीय एनजीटी के प्रकरण क्रमांक 67/2023 के आदेश दिनांक 17/03/2023 विषय ईट भट्टा के पर्यावरण अनुकूल संचालन हेतु विकल्प व सुझाव,

महोदय ईट भट्टा संघ भरतपुर जो कि जिला भरतपुर राजस्थान के 110 नवीन तकनीक जिगजैग पर संचालित ईट भट्टों का प्रतिनिधित्व करता है। माननीय न्यायालय एनजीटी के प्रकरण 67/2023 व आदेश दिनांक 17/03/2023 के क्रम में ईट भट्टों के पर्यावरण अनुकूल संचालन हेतु निम्न सुझाव आपके समक्ष प्रस्तुत करता है -

## ईट भट्टा के संचालन में PNG गैस के उपयोग के संदर्भ में -

महोदय ईट भट्टा उद्योग ग्रामीण, लघु व कुटीर उद्योग जो गांव में ही संचालित होते हैं, पूरे भारतवर्ष में ईट भट्टों में पीएनजी गैस का उपयोग अज्ञात है व पीएनजी गैस आधारित तकनीक बहुत महंगी व बिल्कुल अलग है। महोदय राष्ट्रीय राजधानी क्षेत्र एनसीआर में माननीय न्यायालय एनजीटी दिल्ली में OA 1016/2019 उत्कर्ष पवार बनाम केंद्रीय प्रदूषण नियंत्रण बोर्ड में इस विषय को बहुत विस्तार से जांचा गया है व विभिन्न एक्सपर्ट की राय ली है जहां सभी एक्सपर्ट की राय यही है कि अभी के समय में ईट भट्टों में png गैस को ईंधन के रूप में लागू करना अनुकूल नहीं है, महोदय पूरे देश में विनर बर्गर इंडिया, कर्नाटक ने ही करीब 400 करोड़ की लागत से अपने ईट भट्टे को पीएनजी गैस पर परिवर्तित किया है उसके बाद भी उनका SPM लेवल 150 mg/Nm3 है जबकि

पता : महात्मा सुखानंद ITI कॉलेज केम्पस, कुम्हेर नदबई रोड, नदबई, भरतपुर राजस्थान

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एनसीआर के जिगजैग ईट भट्टों का कृषि अवशिष्ट ईंधन सरसों की तुरी के साथ SPM लेवल 120 mg/Nm<sup>3</sup> तक आया है, इसी कारण माननीय सर्वोच्च न्यायालय ने सिविल अपील डायरी नंबर 18213/20201 में एनसीआर क्षेत्र में जिगजैग ईट भट्टों को संचालन की अनुमति प्रदान की है।

महोदय वायु गुणवत्ता प्रबंधन आयोग, दिल्ली ने भी एनसीआर क्षेत्र में कोयले को ईंधन के रूप में बंद करके स्वच्छ ईंधन की श्रेणी में पीएनजी के साथ-साथ कृषि अवशिष्ट को शामिल किया है।

1- महोदय पीएनजी गैस के कार्य में मुख्य कठिनाई मुख्यतः बहुत महंगी तकनीक लगभग 400 करोड़ रुपए की लागत है जबकि ईट भट्टा उद्योग ग्रामीण, लघु उद्योग है और किसी भी ईट भट्टा संचालक के लिए इतनी महंगी तकनीक संभव नहीं है।

2- महोदय पीएनजी गैस का उपयोग वर्तमान ईट भट्टों में नहीं किया जा सकता क्योंकि जहां वर्तमान ईट भट्टों में केवल आग को आगे बढ़ाया जाता है वही पीएनजी गैस आधारित तकनीक में आग एक ही जगह रहती है वह कच्ची ईंटों को आगे बढ़ाया जाता है। इसके लिए पूरी तरह से नया व अलग प्लांट स्थापित करना होगा।

3- महोदय राजस्थान राज्य में ईट भट्टे दूरदराज ग्रामीण इलाकों में संचालित हैं वहां पीएनजी गैस की उपलब्धता नहीं है, इस कारण भी png गैस का उपयोग ईट भट्टों में नहीं किया जा सकता है।

4- आम ईंधन की तुलना में png गैस महंगी होने के कारण ईट की कीमत बहुत बढ़ जाती है जिससे ग्रामीण व अन्य लोग इतनी बड़ी कीमत पर मिट्टी की ईट को नहीं खरीद सकते हैं।

5- महोदय केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पीएनजी गैस आधारित ईट भट्टे की जांच व जिगजैग तकनीक पर आधारित कृषि अवशिष्ट ईंधन के रूप में उपयोग करने वाले ईट भट्टों की जांच में SPM Level में कोई ज्यादा कमी नहीं आई है व पर्यावरण पर ईंधन के रूप में png गैस को इस्तेमाल करने से कोई अनुकूल प्रभाव नहीं पड़ा है।

पता : महात्मा सुखानंद IIT कॉलेज कैंपस, कुम्हेर नदबई रोड, नदबई, भरतपुर राजस्थान

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## ईट भट्टों के संचालन में कोयले के अलावा अन्य विकल्प के संदर्भ में -

महोदय जिगजैग तकनीक में ईंधन के रूप में कोयले के अलावा कृषि अपशिष्ट जैसे सरसों की तुरी, धान की तुरी, मूंगफली का छिलका, मेहंदी की लकड़ी, कपास की लकड़ी, ग्वार की तुरी आदि सबसे अच्छा इंधन है।

महोदय सीपीसीबी दिल्ली ने एनसीआर क्षेत्र में बहुत सारे जिगजैग भट्टा कोयला ईंधन के साथ व जिगजैग ईट भट्टे कृषि अवशिष्ट के साथ मॉनिटरिंग की है जिनकी रिपोर्ट में जिगजैग ईट भट्टा कोयला ईंधन की तुलना में कृषि अपशिष्ट ईंधन के साथ बहुत कम प्रदूषण करता है इसके साथ-साथ महोदय ईट भट्टों में कोयला उपयोग होकर वातावरण को प्रदूषित करता है वहीं दूसरी तरफ किसान इस कृषि अवशिष्ट को खेतों में जलाते हैं जिससे वातावरण दुगना प्रदूषित होता है यदि ईट भट्टों में कृषि अपशिष्ट को बढ़ावा दिया जाए तो एक और तो किसान की आमदनी बढ़ेगी व किसान कृषि अवशिष्ट को खेतों में नहीं जलाएंगे व ईट भट्टों में बेहतर ठंग से जलाई होकर प्रदूषण में कमी आयेगी।

महोदय यह कृषि अपशिष्ट ग्रामीण क्षेत्रों में ही ईट भट्टों के आसपास ही उपलब्ध है जिससे कोयले की आपूर्ति करने वाले बाहर से आने वाले राजस्थान राज्य में लाखों ट्रक भी नहीं आएंगे और इन लाखों ट्रकों से होने वाला प्रदूषण भी कम होगा महोदय भरतपुर में 2018 से ही सभी जिगजैग ईट भट्टे कृषि अवशेष से ही संचालित है।

## ईट भट्टों को fcbtk पद्धति से जिगजैग पद्धति में परिवर्तित करने में आ रही कठिनाइयों और उनके निदान -

महोदय fcbtk तकनीक के ईट भट्टों को जिगजैग तकनीक में परिवर्तित करने में एक ईट भट्टे संचालक की लगभग 40 से 50 लाख रूपये की लागत आती है व इस लागत पर ना तो सरकार से कोई अनुदान है, ना ही कोई बैंक लोन उपलब्ध करवाता है इस कारण हर भट्टे स्वामी के सामने यह मुख्य समस्या है।

दूसरा कारण सीपीसीबी या आरपीसीबी द्वारा जिगजैग भट्टे के संचालन स्टैंडर्ड ऑपरेटिंग प्रोसीजर ( SOP ) जैसे जिगजैग भराई व जिगजैग भट्टे की जलाई के संबंध में कोई भी कार्यशाला आयोजित नहीं कराई गई है जिससे भट्टे वालों को इसके संचालन की व्यवहारिक जानकारी का अभाव है इसी कारण राजस्थान में अभी तक जिगजैग ईट भट्टे पर कार्य करने वाले कुशल कारीगरों का अभाव भी एक समस्या है यदि हर जिले में स्टैंडर्ड ऑपरेटिंग प्रोसीजर ( SOP ) की कार्यशाला आयोजित की जाए और सरकार से अनुदान या बैंक से लोन की व्यवस्था हो

पता : महात्मा सुखानंद IIT कॉलेज कैंपस, कुम्हेर नदबई रोड, नदबई, भरतपुर राजस्थान

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जाए तो fcbtk पद्धति से जिगजैग पद्धति में परिवर्तन करने में किसी को कोई समस्या नहीं होगी ।

## मृदा संरक्षण के मद्देनजर -

महोदय ईट भट्टों का **top soil** पर कोई हानिकारक प्रभाव नहीं होता है। महोदय राजस्थान व अन्य राज्यों की मिट्टी में बहुत अंतर है राजस्थान के अधिकांश भागों में **Top Soil** उपजाऊ नहीं है बल्कि राजस्थान की मिट्टी में रेत की मात्रा बहुत अधिक है सिंचाई के पर्याप्त साधन ना होने व वर्षा की कमी के कारण अधिकतर भूमि बंजर व क्षारीय है।

राजस्थान में ईट भट्टे वाले अधिकतर इन बंजर व क्षारीय मिट्टी का ही प्रयोग ईट बनाने में करते हैं इसके साथ-साथ वर्षा का पानी संचय करने के लिए किसान अपने खेतों में जो जलाशय बनवाते हैं उस मिट्टी का प्रयोग भी ईट भट्टों पर होता है। इसलिए राजस्थान में ईट भट्टों का मिट्टी की **top soil** पर कोई गहरा या हानिकारक प्रभाव नहीं है फिर भी यदि ईट में इंटरनल फ्यूल के रूप में 6 % से 16 % तक खराब गला हुआ कृषि अपशिष्ट मिलाने से एक तरफ मिट्टी की बचत होगी वहीं ईट की क्वालिटी भी अच्छी बनेगी व ईंधन की स्पेसिफिक एनर्जी कंजप्शन में भी कमी आएगी इसके कारण प्रदूषण में भी कमी होगी ।

## ईट भट्टों का संचालन सीमित अवधि के संदर्भ में -

महोदय ईट भट्टा उद्योग एक सीजनल उद्योग है। राजस्थान राज्य के 2 जिले जो राष्ट्रीय राजधानी क्षेत्र में सम्मिलित हैं भरतपुर व अलवर को छोड़कर लगभग सभी जिलों में 1700 ईट भट्टे मानसून समाप्ति के बाद अक्टूबर से लेकर जून तक संचालित होते हैं।

महोदय आज राज्य के लगभग सभी जिलों में सर्दियों में प्रदूषण का स्तर बहुत बढ़ जाता है जिससे आम आदमी के जनजीवन पर बहुत बुरा प्रभाव पड़ता है।

महोदय सर्दियों में ही दीवाली, नववर्ष जैसे त्यौहार आते हैं जो प्रदूषण को और बढ़ा देते हैं वह इन्हीं महीनों में एक साथ राज्य के लगभग 1700 ईट भट्टे भी संचालित होते हैं, महोदय सर्दियों में बढ़ते प्रदूषण की रोकथाम व आम नागरिक के स्वास्थ्य के हित में पर्यावरण व औद्योगिक विकास को संतुलित करने की बहुत आवश्यकता है।

पता : महात्मा सुखानंद ITI कॉलेज केम्पस, कुम्हेर नदबई रोड, नदबई, भरतपुर राजस्थान

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अतः महोदय राजस्थान राज्य में संचालित सभी ईट भट्टों का संचालन सीमित अवधि 1 फरवरी से 30 जून तक सीमित किया जाना चाहिए इससे राज्य के ईट भट्टों व ईट की आपूर्ति पर कोई नकारात्मक प्रभाव नहीं पड़ेगा ।

ईट भद्रा संघ भरतपुर की तरफ से राज्य के पर्यावरण हेतु यदि राज्य के सभी ईट भट्टों का संचालन सीमित अवधि 1 फरवरी से 30 जून किया जाता है तो हमें इस निर्णय पर कोई आपत्ति नहीं होगी व हम इस निर्णय को पूर्ण रूप से स्वीकार करेंगे।

अतः महोदय पर्यावरण एवं वन मंत्रालय, भारत सरकार द्वारा देश के ईट भट्टों के लिए जारी अधिसूचना दिनांक 22/02/2022 के अनुसार राज्य में सभी ईट भट्टों को जिगजैग तकनीक पर संचालन की अनुमति प्रदान की जाए साथ ही ज्यादा से ज्यादा कृषि अपशिष्ट का ईंधन के रूप में उपयोग किया जाए व राज्य के सभी ईट भट्टों के संचालन अवधि को सीमित कर 1 फरवरी से 30 जून किया जाए एवम राज्य के सभी जिलों में जिगजैग तकनीक के कुशल संचालन के लिए कार्यशाला आयोजित की जाएं।

महोदय कृपया राजस्थान राज्य के ईट भट्टों के कुशल संचालन के लिए हमारे निम्न सुझाव माननीय न्यायालय ngt में के समक्ष प्रकरण 67/2023 में प्रस्तुत करने की कृपा करें।

आपके अति आभारी होंगे।

धन्यवाद

भवदीय

दिनांक : 24/06/2023

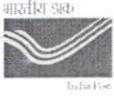
नरेन्द्र तालान

अध्यक्ष

ईट भद्रा संघ भरतपुर

पता : महात्मा सुखानंद ITI कॉलेज केम्पस, कुम्हेर नदबई रोड, नदबई, भरतपुर राजस्थान

Email : narendrataliyan@gmail.com



You are here Home >> Track Consignment

## Track Consignment

Quick help

\* Indicates a required field.

\* Consignment Number

RR939382720IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Mandi Gharsana S.O	28/06/2023 10:38:59	462016	22.00	Registered Letter	R.S.Nagar S.O	03/07/2023 17:29:08

### Event Details For : RR939382720IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
03/07/2023	17:29:08	R.S.Nagar S.O	Item Delivered(Addressee)
03/07/2023	15:09:34	R.S.Nagar S.O (Beat Number:20)	Item Delivered [To: fhcn (Addressee) ]
03/07/2023	13:05:18	R.S.Nagar S.O	Out for Delivery
03/07/2023	09:26:43	R.S.Nagar S.O	Item Received
02/07/2023	00:32:29	Bhopal RS TMO	Item Dispatched
01/07/2023	22:11:26	Bhopal RS TMO	Item Received
01/07/2023	20:05:35	Bhopal CRC - L1R	Item Dispatched
01/07/2023	18:12:14	Bhopal CRC - L1R	Item Bagged
01/07/2023	16:34:38	Bhopal CRC - L1R	Item Received
01/07/2023	01:26:13	Delhi AP TMO	Item Received
30/06/2023	21:20:00	Delhi AP TMO	Item Dispatched
30/06/2023	13:18:05	Delhi AP TMO	Item Received
30/06/2023	12:17:38	Delhi AP TMO	Item Received
30/06/2023	08:39:16	Delhi Rs TMO	Item Dispatched
30/06/2023	08:12:35	Delhi Rs TMO	Item Received
30/06/2023	07:43:25	Delhi Rs TMO	Item Received
29/06/2023	13:45:05	Jodhpur RMS L1R	Item Dispatched
29/06/2023	13:15:23	Jodhpur RMS L1R	Item Bagged
29/06/2023	11:42:03	Jodhpur RMS L1R	Item Received
28/06/2023	21:02:13	Sri Ganganagar RMS L2R	Item Dispatched
28/06/2023	21:00:03	Sri Ganganagar RMS L2R	Item Bagged
28/06/2023	19:04:52	Sri Ganganagar RMS L2R	Item Received
28/06/2023	14:04:19	Mandi Gharsana S.O	Item Dispatched
28/06/2023	13:51:36	Mandi Gharsana S.O	Item Bagged
28/06/2023	10:38:59	Mandi Gharsana S.O	Item Booked

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Annexure - 211  
क्षेत्रीय निदेशालय ( मध्य ), भोपाल  
Regional Directorate (Central), Bhopal  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
( पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार )  
(Ministry of Environment, Forests & Climate Change,  
Government of India)  
Date: 19.06.2023

File No.: RD/BPL/OA67\_2022(CZ)/2023-24/ 22

To,  
Shri (Dr) J K Saha  
Principal Scientist & Head  
Division of Environmental Soil Science  
Indian Institute of Soil Science  
Bhopal

**Kind Attn: Dr M. Vassanda Coumar, Scientist, ESS division**

**Subject:** Analysis of soil samples- reg.

**Ref.** Hon'ble NGT order dated 17.03.2023 in O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors

Sir,

The Hon'ble NGT (CZ) vide its order dated 17.03.2023, in the matter of O.A. No. 67 of 2022 (CZ); Ram Dass Vs State of Rajasthan & Ors, directed to the committee for submitting report on "**Impact of brick kilns operation on loss/degradation of top soil.**"

In this regard, CPCB has collected total 16 soil samples (agricultural land & mined area) from Rajasthan (Sriganganagar, Churu, Ajmer districts) during 9<sup>th</sup> to 10<sup>th</sup> June 2023 as per the sampling protocol followed by your good self in another NGT matter i.e. O.A. 1088 of 2018 Dinesh Chahal Vs UOI. The details of the samples are attached. The samples are to be analyzed for total 10 parameters viz. pH, EC, Organic Carbon, N, P, K, Fe, Mn, Zn & Cu.

You are kindly request to please direct concern to analyses the 16 samples for required 10 parameters for each. It is also requested to kindly give your expert opinion/view/comments on the quality of top soil based on the analysis report too so that the results can be incorporated in the final report that is to be submitted to Hon'ble NGT by 10<sup>th</sup> July 2023.

Encl. As above.

P. Jagan  
(P. Jagan)  
Regional Director

o/c

क्षेत्रीय निदेशालय ( मध्य ) केन्द्रीय प्रदूषण नियंत्रण बोर्ड 'परिवेश भवन' पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल 462016 ( म.प्र. )  
फैक्स : 0755-2775587, ईपीएबीएक्स : 2775385, 2775386, Website : www.cpcb.nic.in, E-mail : cpcb.bhopal@gmail.com

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032

Tel.: (011) 43102030, Fax : 011-22304946, 22307078, 22307079, Website : www.cpcb.nic.in

54.

## Email

**Reg: Air Quality data of Old CAAQMS stations operated by RSPCB****From** : lab rpcb <lab.rpcb@gmail.com>

Tue, Jul 04, 2023 11:44 AM

**Subject** : Reg: Air Quality data of Old CAAQMS stations operated by RSPCB

1 attachment

**To** : Sunil Kr Meena <sunil.cpcb@gov.in>

Sir,

Please find the attached Air Quality data of **Old CAAQMS** stations operated by RSPCB.

With regards,  
Vikram Singh Parihar,  
Chief Scientific Officer,  
Central Laboratory,  
RSPCB, Jaipur.  
Mobile:91-9414116604

---

— **AQ data required from RSPCB\_old CAAQMS.xlsx**  
32 KB

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## Email

**Reg: Pending GPS locations (along with latitude & longitude)**

**From :** lab rpcb <lab.rpcb@gmail.com>  
**Subject :** Reg: Pending GPS locations (along with latitude & longitude)  
**To :** Sunil Kr Meena <sunil.cpcb@gov.in>

Wed, Jul 05, 2023 05:22 PM

4 attachments

Sir,  
PFA

With regards,  
Vikram Singh Parihar,  
Chief Scientific Officer,  
Central Laboratory,  
RSPCB, Jaipur.  
Mobile:91-9414116604

- 
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